

Government of Jammu and Kashmir  
**Department of Law, Justice and Parliamentary Affairs**  
Civil Secretariat, Srinagar/Jammu

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**Subject:-**Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In-charge (OIC) Litigation.

**GOVERNMENT ORDER NO:- 14994 –JK(LD) of 2023**  
**DATED:- 07 - 11 - 2023**

Sanction is hereby accorded to the appointment of Officers of District Shopian as mentioned in annexure to this Government Order as Officer In-charge Litigation (OIC) for the cases indicated against each including Contempt Petition, if any, pending before the Hon'ble High Court of Jammu and Kashmir & Ladakh /Central Administrative Tribunal and any other forum

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
**(Achal Sethi)**  
Secretary to Government

No:-LAW-OIC/29/2023-10

Dated: - 07.11.2023

**Copy to the:-**

1. Learned Advocate General, J&K.
2. Financial Commissioner (Addl. Chief Secretary)Home Department, J&K
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation, Srinagar/ Jammu.
8. Senior Law Officer, RD& PR. This is reference to your letter No. RDD-Legal/11/2020 Dated: - 06-11-2023.
9. Officer In-Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary, J&K.
11. Private Secretary to Law Secretary, J&K.
12. In-charge Website.
13. Government Order file.
14. Concerned file.

*Jawad*  
71 11/23.  
**(Jawad Murtaza Khan)**  
Assistant Legal Remembrancer

**Annexure to the Government Order No 14994 -JK(LD) of 2023 dated 07 -11-2023**

<b>S. No</b>	<b>Type</b>	<b>Year</b>	<b>Petitioner</b>	<b>Respondent</b>	<b>Name of OIC</b>
1.	HCP	2023	Abdul Rouf Wagay	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
2.	HCP	2023	Nawaz Ahmad Khan	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
3	HCP	2023	Aquib Ahmad Wani	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
4.	HCP	2023	Zahid Nisar Hajam	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
5.	HCP	2022	Zahoor Ahmad Rather	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
6.	HCP	2023	Shahid Shafi Sheikh	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
7.	HCP	2023	Jahangir Ahmad Malik	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
8.	HCP	2023	Saboor Ahmad Shergujri	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian
9.	HCP	2023	Subzar Ahmad Shergujri	UT of J&K and Ors	Mr. Faz Lul Haseeb (IAS) District Magistrate, Shopian